

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**ITEM No. 15
Appeal No. 830/252/ND/2019**

Under Section: 252

In the matter of:

Pr. Commissioner of Income Tax	...	Applicant
Vs		
M/s Neha Exports Ltd. & Ors	...	Respondent

Order delivered on 13.11.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Respondent: Ms. Sweety Khattar Kumar, AROC Delhi.

ORDER

None for the applicant. In the interest of justice, matter is adjourned to 18.12.2019.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Vaishali